

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-327-2020

Shekhar Sukhtankar ... Petitioner
Versus
Village Panchayat of Se Old Goa,
Thr. Secretary and anr. ... Respondents.

Shri S. Desai, Advocate for the Petitioner.
Shri S. Mahambrey, Advocate for the respondent no.1.

Coram:- DAMA SESHADRI NAIDU, J.
Date:- 8th December 2020.

P.C. :

The first respondent has already entered appearance.

2. Petitioner's counsel is unaware whether the second respondent has been served.
3. Registry will verify and put up a note.
4. Post the matter on 15.12.2020.

DAMA SESHADRI NAIDU, J.

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